

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 5

Company Appeal No. 1/Chd/Hry/2023

IN THE MATTER OF:

Badri Vishal Consultants Pvt. Ltd.

...Petitioner

Vs.

ROC, NCT of Delhi & Haryana

...Respondent

Under Section: 252(1), CA 2013

Since the Hon'ble Member (Technical) is on leave today, hence
the matter is adjourned to 14.06.2024.

-sd-
Court Officer

26.04.2024
Pooja